

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sushila Devi Khemka and 6 Others
Vs
NEPC Agro Foods Ltd & 6 Others

MAIN PETITION NUMBER : CP(CA)/103(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(CA)/116(CHE)/2024; IA(CA)/117(CHE)/2024

ORDER

IA(CA)/116(CHE)/2024

Present: None for Applicant.

Mr.Alladi Rahul, Ld. Counsel for Respondent.

This Application has been filed seeking substitution of deceased Petitioner No.1 by 5th and 6th Petitioners and to bring on record the legal representative in the main Petition.

Ld. Counsel for the Respondent submits that Respondent has no objection.

Recording the no objection, we **allow** the application.

Amended memo of parties be filed and copy be served on the Respondent.

IA(CA)/116(CHE)/2024 is **disposed of**.

IA(CA)/117(CHE)/2024

Present: None for Applicant.

Mr.Alladi Rahul, Ld. Counsel for Respondent.

This Application has been filed seeking ad interim injunction.

--2--

Ld. Counsel for the Respondent submits that similar relief has been claimed in another Company Petition, which is coming up for hearing on 07.08.2024.

List the Application for hearing on **07.08.2024 along with the Petition.**

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)